DREDGING WORK AT MORMUGAO PORT

Wri ten Answers

1490. SHRI M. K. MOHTA: Will the of PARLIAMENTARY AND SHIPPING AND Minister of AFFAIRS TRANSPORT be pleased to state:

- (a) whether Government are negotiating with some East European countries to undertake: the dredging and reclamation work at Mormugao Port; and
- (b) if so, the names of the countries with whom negot ations are being made and the outcome thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS MINISTRY OF TRANSPORT **AFFAIRS** AND IN THE SHIPPING AND (SARDAR **IOBAL** SINGH): (a) and (b) Tenders were invited by the Mormugao Port Trust on a global basis for the work relating to dredging and eclamation at Mormugao Port. A contract has since been awarded to a Yugoslav firm whose tender was found to be the lowest technically suitable offer.

DISPARITY IN SERVICE CONDITIONS

1491. SHRI THILLAI VILLALAN: SHRI S. SIVAPRAKASHAM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Prime Minister during her receni visit to Pondicherry, promised to remove the differences and disparity in service conditions between the persons who had entered civil service during the ormer French regime and the employees of the present Government; and
- (b) if so, wh;:n and how this promise will be fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The Prime Minister's statement was in regard to increases in Compensatory Allowance of ex-French Employees equivalent to the two instalments of increases in Dearness Allowance which other employees had secured. Government of India have since issued orders granting the increase in Compensatory allowance to the Ex-French Employees. *See* Annexure.)

ANNEXURE

Copy of letter No. 2(72)/68-GP, dated the 18 th November, 1969 from the Government of India, Ministry of Home Affairs, New Delhi, addressed to the Chief Secretary, Government Pondicherry, Pondicherry.

SUBJECT: Grant of Compensatory Allowance to the Ex-French Employees of the Government of Pondicherry

I am directed to refer to the correspondence resting with letter No. 3/CM/69/42, dated 16th September, 1969, from the Chief Minister, Pondicherry on the above subject and to convey the approval of the Government of India to the grant of an increase in ad-hoc compensatory allowance to all the ex-French Employees of the Pondicherry Administration, with effect from 1-1-1969 at the following rates:—

Pay range			Increase
Rs.			Rs.
Pay upto 89 .	~ ;	•	12 p.m.
Pay from 90 to 149			14 p.m.
Pay from 150 to 209			16 p.m.
Pay from 210 to 399			18 p.m.
Pay from 400 to 449	• '		20 p.m.
Pay from 450 to 500			24 p.m.
Pay from 501 to 519			24 p.m.
Pay from 520 to 543			Amount
9 (10 m) 1 g m			by which pay falls short of
to the constant			543.

The additional expenditure involved will be met from the Budget Estimate of the Union Territory of Pondicherry.

This issues with the concurrence of the Ministry of Finance, vide their U.O. No. 4833-HF/69, dated 8th October, 1969.

DEMANDS OF CENTRAL GOVERNMENT CLERKS

1492. SHRI GANESHI LAL CHAUDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that members of the Central Government Clerks Union have decided to hold a demonstration in front of the Union Home Minister's residence in the month of December, 1969; and